

Central Administrative Tribunal, Allahabad.

Registration O.A.No.359 of 1988

Bal Dutt Pandey

....

Applicant

Vs.

Union of India and 2 others

Respondents.

Connected with

O.A.No.213 of 1988

R.D.Shukla and 5 others

....

Applicants.

Vs.

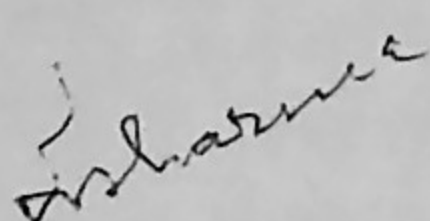
Union of India and 2 others

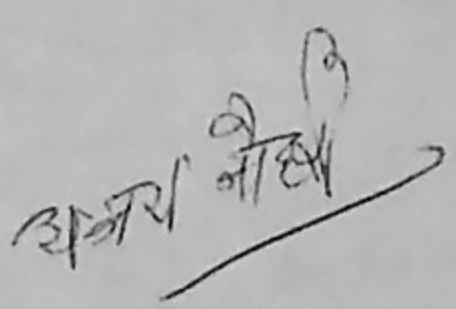
Respondents.

Hon'ble Ajay Johri, AM
Hon'ble G.S.Sharma, JM

(By Hon'ble G.S.Sharma, JM)

For judgment see our judgement of date passed
in Orginal Application No.213 of 1988 - R.D.Shukla and 5 others Vs.
Union of India and 2 others.


MEMBER (J)


MEMBER (A)

Dated 28th April, 1989

kkb